NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
СР	-	Admission	252(1)	Super Royal Holiday India Pvt. Ltd.
No.124/BB/				
2017				

SL. NO.	, , , , , , , , , , , , , , , , , , , ,		REPRESENTATION TO WHOM	SIGNATURE
1 -	PRAMOD	S.M.	Super Royal Holiday India Put Ltd	r A

The matter is listed today for admission. Registry has raised some objections. PCS is directed to comply the objections.

List it on 24.10.2017.

MEMBER (J)